## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:240 ANSWERED ON:09.12.2014 CREAMY LAYER CEILING Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the existing terms and conditions for determining creamy layer for availing the benefits of reservation under the Other Backward Classes (OBCs) category in indicating the income and land ceiling in this regard;
- (b) whether only the income of parents is taken into consideration to determine the creamy layer of a family and if so, the details thereof;
- (c) the existing criterion followed by the Government for revision of income ceiling to determine the creamy layer status of a family in the country; and
- (d) whether the Government has any proposal to enhance the ceiling of income to determine the creamy layer status of a family and if so, the details thereof?

## **Answer**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI TIJAAWARCHAND GEHLOT)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) of LOK SABHA STARRED QUESTION NO. 240 TO BE ANSWERED ON 09.12.2014.

- (a) The terms and conditions for determining creamy layer for Other Backward Classes (OBCs) have been laid in the Schedule to the Office Memorandum No. 36012/22/93- Estt(SCT) dated 8th September, 1993 (Annoxure). The income limit which was fixed at Rs. 1 lakh vide DoPT O.M. dated 8th September, 1993 was revised to Rs. 2.5 lakh and Rs. 4.5 lakh in March, 2004 and October, 2008 respectively. The present income limit of Rs. 6 lakh came into effect from 16.5.2013. Para V of the schedule enclosed with the said O.M. describes the criteria regarding the agriculture holdings, plantations and vacant Land/or buildings in urban areas or urban agglomerations.
- (b) For determining the creamy layer status, income of the parents and not of the individual is taken into account.
- (c) The increase in the income limit to exclude Creamy Layer is in keeping with the increase in the Consumer Price Index.
- (d) No. The income limit to determine the creamy layer had been raised from Rs. 4.5 lakhs to Rs. 6 lakhs only in May 2013.